

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6
PRESCOT ROAD, BOMBAY-1

CAMP: NAGPUR

OA No. 49/93

Peddiraju Mahalaxmi

Khalasi Helper

CPWI (SER), Gondia

..Applicant

V/s.

Divisional Railway Manager

South Eastern Railway

Nagpur

..Respondent

Coram: Hon. Shri Justice M.S.Deshpande, V.C.
Hon. Shri M Y Priolkar, Member (A)

ORAL JUDGMENT:

(PER: M.S.Deshpande, Vice Chairman)

04-19-7-93

Heard Mr. Sudame counsel for applicant
and Mr. P S Lambat, counsel for the respondents.

It is apparent that there was no evidence
before the inquiry officer for reaching the conclusion
and no exception can be taken to the measure of punish-
ment awarded in the circumstances.

The application is dismissed summarily.

(M Y Priolkar)
Member(A)

(M.S.Deshpande)
Vice Chairman

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